

**OFFICE OF THE DISTRICT & SESSIONS JUDGE, SOUTH-EAST DISTRICT,  
SAKET COURTS COMPLEX, NEW DELHI.**

**CORRIGENDUM**

Corrigendum with regard to this office order No. 268 dated 18.02.2019 endorsed vide Endst. No. Judl./cases transfer/F.53/SE/Saket/2019/2303-2317 dated 18.02.2019 being issued that cases pertaining to LAC mentioned at **SI. No. 02 (Issues), SI. No. 04 & 08 (Plaintiff Evidence) and SI. No. 01 & 05 (Defendant Evidence)** in the transfer list of cases from the Court of Ms. Surya Malik Grover, ADJ-01 to the Court of Sh. Sanjay Sharma-II, ADJ-05 are retained in the transferor Court.

22.2.19  
(GIRISH KATHPALIA)  
District & Sessions Judge (SE)  
Saket Courts, New Delhi.

No. Judl./cases transfer/F.53/SE/Saket/2019/ 2942-2949 Delhi, Dated the 22/2/19

**Copy forwarded for information & necessary action to:-**

1. The Concerned Judicial Officers of South East District, Saket Courts Complex, New Delhi.
2. The Chief Prosecutor, Prosecution Branch, Saket Courts, New Delhi,
3. PS to District and Sessions Judge, South East, Saket Courts, New Delhi.
4. The Incharge, Facilitation Center, Saket Courts, New Delhi,
5. The Secretary, Bar Association, Saket Courts Complex, New Delhi.
6. For uploading on LAYERS.
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District & Sessions Judge (SE)  
Saket Courts Complex, New Delhi